

ties Officers' Association Bangalore. The main issue raised in the first memorandum relates to the IAL Management's attitude to the Association. In the other memorandum, the Association has raised the issue of upward revision of salary scales of the officers.

(b) the Management of Hindustan Aeronautics Ltd., have not adopted an unfair attitude to the officers as alleged and are according to them due facilities. As regard pay revision, Government are giving due consideration to meet such demands of the officers as are legitimate.

**Setting up of super Thermal Power project within Farakka Barrage Complex Scheme**

1420. SHRI SASANKASEKHAR SANYAL: Will the Minister of ENERGY be pleased to state the present position of the proposed and promised Super Thermal Power Project to be installed within the Scheme of the Farakka Barrage Complex?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): Central Electricity Authority have considered the project report submitted by National Thermal Power Corporation for the establishment of a Thermal Power Station with a first phase installation of 1100 MW at Farakka in the Eastern Region and accorded techno-economic approval. The project is being processed for an investment decision.

**पंजाब में हैड वर्क्स का नियन्त्रण**

1421. श्री जयवीर प्रसाद बाबुर : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्वान, पंजाब तथा हरियाणा की विचार्य योजनाओं के बीच समन्वय स्थापित करने तथा इन राज्यों की विकासियों पर भी विचार करने हेतु पंजाब में हैडवर्क्स के नियन्त्रण के बारे में निर्णय को विधानित करने में क्या कठिनाइयाँ हैं; और

(ख) इस संघ में सरकार ने क्या कार्यवाही की है ?

ऊर्जा मंत्री (श्री पी. रामचन्द्रन) (क) और (ख) हैडवर्क्स का अन्तर्गत भाषाभाषी म्यास प्रबन्धकों को करने की कृपा संबंधी विवेक के बारे में

पंजाब सरकार के भारत सरकार को क्याकेवक दिया है। पंजाब सरकार को उत्तर देना क्या है।

**Maintenance of Najafgarh Road, Delhi**

1422. SHRI RAMJI LAL SUMAN:  
SHRI ISMAIL HOSSAIN  
KHAN:  
SHRI SARAT KAR:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that Najafgarh Road between Tilak Nagar and Ultam Nagar is quite dark and narrow;

(b) if so, whether this is also a fact that there is generally heavy traffic on this road resulting in many accidents, traffic blockade and endangering the lives of both the residents of colonies on both sides of Najafgarh Road and the commuters;

(c) if so, whether Government are doing something for widening of the road and providing light on both sides of the road; and

(d) if so, when Government is likely to start the work?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (d): The existing metalled width of the road is 24 feet. With the development of many residential colonies in the area, further widening and improvement of the road has been found necessary. Accordingly, the Delhi Municipal Corporation, who are incharge of the road, had submitted sometime back an estimate for Rs. 35,75,000 for widening this road including street lighting for administrative approval. This was examined and returned to the Corporation with certain technical suggestions. The modified estimate is yet to be received from the Corporation. Work after the approval and commencement is expected to take about a year for completion.